

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1760
ANSWERED ON:04.12.2006
NCPP OF MAHARASHTRA
Rawale Shri Mohan

Will the Minister of WATER RESOURCES be pleased to state:

- (a) Whether the Government of Maharashtra has submitted a National Coastal Protection Project (NCPP) to Central Water Commission (CWC) for approval ;
- (b) If so, whether the necessary approval has been accorded to the project ;
- (c) If so, the details thereof; and
- (d) If not, the reasons therefor and the time by which it is likely to be approved ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (d) A proposal, amounting to Rs.195.50 crore was received from the Maharashtra Maritime Board, Mumbai, in July, 2002, for inclusion in the National Coastal Protection Project (NCPP). The proposal includes construction of 72.36 Km of anti-sea erosion works in Mumbai, Mumbai Suburban, Thane, Raigad, Ratnagiri and Sindhudurg Districts. The proposal has been considered acceptable for inclusion in the NCPP.

The National Coastal Protection Project, covering all maritime States/UTs is to be formulated for protection of coastal areas of maritime States/UTs from sea erosion with a view to explore possibilities of funding through external resources or other domestic resources. The formulation of consolidated report of NCPP depends upon receipt of final proposal of all maritime States/UTs. The proposals of maritime States/ UTs are at various stages of finalization with the State Governments in consultation with Central Water Commission.